

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1069
TO BE ANSWERED ON 19.12.2018**

WELFARE SCHEMES FOR UNORGANISED WORKERS

1069. SHRI SYED NASIR HUSSAIN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether several welfare schemes have been formulated and implemented for the unorganised workers particularly for rural and agricultural labourers;**
- (b) if so, the details thereof along with the monitoring mechanism of the schemes particularly in case of accidents;**
- (c) the details of funds allocated and utilised under the schemes during each of the last three years and the current year, State/UT-wise and scheme-wise;**
- (d) the number of agricultural labourers benefited by these schemes during the said period State/UT-wise; and**
- (e) the steps taken by Government exclusively for the welfare of agricultural labourers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (e): With the enactment of the Unorganised Workers' Social Security Act, 2008 (UWSS Act) Government of India has created a framework for providing social security benefits to the workers in the unorganised sector. The UWSS Act provides for constitution of National Social Security Board at the national level, the functions of which inter alia include-

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- **to recommend to the Central Government suitable schemes for different sections of unorganised workers;**
- **to monitor the implementation of schemes; and**
- **to advise the Central Government on matters arising out of the administration of the Act.**

The National Social Security Board has been reviewing expenditure under various schemes. Available details of the amount spent under various schemes are at annexure.

Data regarding agricultural labourers benefitted by schemes under schedule I of the said act, is not centrally maintained.

In order to provide social security benefits to the workers in the unorganised sector, the Unorganised Workers' Social Security Act, 2008 has been enacted to provide welfare schemes in matters relating to (a) life and disability cover (b) health and maternity benefits (c) old age protection and (d) any other benefits to the unorganised workers. Various Ministries/Departments of the Central Government are implementing such social security schemes like Indira Gandhi National Old Age Pension Scheme (Ministry of Rural Development); National Family Benefit Scheme (Ministry of Rural Development); health and maternity schemes (Ministry of Health and Family Welfare). The Central Government has also converged the social security scheme of Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to provide life and disability coverage to the unorganised workers depending upon their eligibility. The annual premium is shared on 50:50 basis by the Central Government and the State Governments. Government has recently launched Ayushman Bharat – National Health Protection Mission (AB-NHPM) during the year 2018-19 to cover over 10 crore poor and vulnerable families (approx.. 50 crore beneficiaries) based on deprivation and occupational criteria.

(1) National Old Age Pension Scheme (NOAPS) and National Family Benefit Scheme (NFBS): -

Total expenditure of funds under NOAPS and NFBS (in lakhs)				
	Release		Expenditure Reported	
	NOAPS	NFBS	NOAPS	NFBS
2014-15	418098.05	55781.27	686100.53	37780.44
2015-16	556269.07	63941.89	554623.63	47343.61
2016-17*	148044.42	18577.10	24459.79	2773.50
* provisional				

(2) State-wise expenditure incurred under the components of Financial support to artisans in indigent circumstances (Pension to master crafts Artisans) during the last four years:

Artisans in Indigent Circumstances/ Artisans Pension				
State	2014-15	2015-16	2016-17	2017-18
	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized
Andhra Pradesh	0	108066	116949	126000
Andman & Nikobar	0	50433	38983	0
Arunachal Pradesh	23000	29033	67900	84000
Assam	206533	261297	180000	245000
Bihar	0	1225826	0	1424921
Chandigarh	0	0	0	0
Chhatisgarh	0	52033	38983	42000
Delhi	0	190035	155932	199160
Goa	0	0	0	0
Gujarat	0	254098	194915	210000
Haryana	0	63033	0	31160
Himachal Pradesh	0	108066	77966	134580
Jammu & Kashmir	0	267746	116949	225580
Jharkhand	0	54033	0	0
Karnataka	0	486297	388730	451160
Kerala	0	996530	697594	535160
Madhya Pradesh	0	52033	38983	42000
Maharashtra	0	352134	316764	294000
Manipur	923599	1301000	1615900	1925000
Meghalaya	0	0	0	46740
Mizoram	0	0	0	0
Nagaland	276000	348396	432000	420000
Orissa	0	624138	0	330463
Pondicherry	0	54033	38983	0
Punjab	0	405587	233898	245000
Rajasthan	0	540330	377530	378000
Sikkim	23000	29033	0	0
Tamil Nadu	0	244068	229798	322900
Telangana	0	352134	155932	168000
Tripura	35000	29033	36000	73160
Uttar Pradesh	0	476097	324000	1047740
Uttarakhand	0	54033	36000	42000
West Bengal	0	2594071	0	2053564
Total	1487132	11602646	5910689	11097288

3. Handloom Weavers' Comprehensive Welfare Scheme

(Rs. In crores)

Year	Health Insurance Scheme (HIS)	Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
	Fund released	Fund released
2014-15	25.87	16.39
2015-16	01.94	16.67
2016-17	8.57	12.03

(4) Funds released under Rashtriya Swasthya Bima Yojana (RSBY) during the last four year and the current year is as follows:

Release made Under RSBY (Amounts in crores)							
Sr.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	TOTAL
1	Assam	1.06	23.24	54.72	0.00	0.00	79.02
2	Bihar	34.07	-	0.00	0.00	0.00	34.07
3	Chhattisgarh	58.81	88.77	114.09	171.38	0.00	433.05
4	Gujarat	18.47	74.24	22.34	15.07	23.52	130.12
5	Haryana	5.38	4.67	0.60	0.00	0.00	10.65
6	Himachal Pradesh	3.75	13.90	12.30	6.15	0.00	36.11
7	Jharkhand	5.51	-	0.00	0.00	0.00	5.51
8	Karnataka	-	94.99	45.89	7.39	21.93	148.27
9	Kerala	110.43	112.37	73.29	77.53	0.00	373.62
10	MadhyaPradesh	8.21	1.00	0.00	0.00	0.00	9.21
11	Manipur	1.73	1.17	2.20	0.00	0.00	5.10
12	Meghalaya	1.25	4.10	4.10	0.00	11.08	20.53
13	Mizoram	10.35	9.43	14.13	12.96	0.00	46.87
14	Nagaland	4.66	-	0.00	4.87	0.00	9.53
15	Odisha	93.64	59.55	31.70	55.75	0.00	240.64
16	Puducherry	-	0.17	0.00	0.00	0.00	0.17
17	Punjab	2.59	2.80	0.00	0.00	0.00	5.39
18	Rajasthan	32.10	53.57	0.00	0.00	0.00	85.67
19	Tripura	14.29	15.64	10.83	0.04	0.00	40.80
20	Uttar Pradesh	36.47	11.91	0.00	0.00	0.00	48.38
21	Uttarakhand	-	10.20	0.00	9.15	0.00	19.34
22	West Bengal	101.65	93.38	50.47	95.01	0.00	340.51
Grand Total		544.42	675.10	436.66	455.30	56.53	2111.48

(5) The expenditure incurred in respect of earlier Aam Admi Bima Yojana, now converged Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY), during previous years is as follows:

Year	Expenditure (Rupees in Cr.)
2013-14	303.82
2014-15	438.57
2015-16	436.58
2016-17	385.34
2017-18	435.16

6) Janani Suraksha Yojana (JSY)

Statement showing State-wise SPIP Approvals & Expenditure for the component JSY under NHM for the F.Ys. 2014-15 to 2016-17						
Rs. In Lakhs						
S.No. State	2014-15		2015-16		2016-17*	
	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
A. High Focus States						
1Bihar	38714.80	29690.03	31298.31	29552.74	34339.76	12286.07
2Chattisgarh	6006.53	5294.70	6094.13	6190.44	6914.00	3890.94
3Himachal Pradesh	226.84	128.36	309.69	297.98	266.49	367.07
4Jammu & Kashmir	2812.44	2167.13	3087.64	2249.78	2431.52	1450.37
5Jharkhand	8641.13	6239.85	9471.54	6599.19	7143.20	4415.89
6Madhya Pradesh	18979.77	17155.15	18565.50	18194.31	19240.00	12874.73
7Odisha	9827.84	9782.53	10219.04	9513.52	9546.32	6358.18
8Rajasthan	19408.05	18364.16	20100.18	17783.60	17628.96	13521.54
9Uttar Pradesh	50921.07	44171.54	51184.55	36764.38	51128.79	29638.58
10Tarakhand	1907.20	1948.48	2113.23	1818.95	1741.45	1160.35
Sub Total	157445.67	134941.92	152443.81	128964.88	150380.49	85963.72
B. North East States						
11Arunachal Pradesh	181.90	84.74	230.52	139.49	202.28	51.58
12Assam	10494.20	9056.72	8534.18	8683.12	7156.48	6392.32
13Manipur	197.02	229.04	234.26	294.61	234.26	140.57
14Meghalaya	368.13	234.73	416.13	296.60	462.11	240.19
15Mizoram	188.32	70.11	129.43	73.95	128.93	119.44
16Nagaland	175.90	120.63	184.14	79.89	182.36	31.78
17Sikkim	31.25	26.65	22.50	48.35	31.54	16.39
18Tripura	291.87	252.43	318.65	292.51	318.90	178.58
Sub Total	11928.59	10075.04	10069.81	9908.52	8716.86	7170.85

C. Non-High Focus States						
19Andhra Pradesh	2509.88	3019.07	2494.88	3258.77	2765.55	1653.04
20Goa	12.30	4.40	12.30	7.17	12.30	4.06
21Gujarat	3580.20	3485.26	3616.47	3574.31	2823.37	2091.16
22Haryana	433.39	710.57	535.42	717.48	546.55	350.44
23Karnataka	6585.00	5499.98	6622.50	5987.91	7881.02	4119.74
24Kerala	1313.12	1372.41	1369.67	1389.32	1499.38	857.82
25Maharashtra	5263.99	4591.24	4982.31	4471.27	5087.17	2528.79
26Punjab	1109.24	1367.39	1109.24	1265.90	1081.74	888.41
27Tamil Nadu	5243.87	4530.20	3991.95	3565.62	4133.57	2360.41
28Telangana	2282.65	1871.57	1827.50	2205.80	2133.45	1665.19
29West Bengal	5967.49	6046.42	6975.84	5359.46	5640.00	3985.82
Sub Total	34301.13	32498.51	33538.08	31803.02	33604.10	20504.87
D. Small States/UTs						
30Andaman & Nicobar Islands	7.23	5.31	7.23	3.48	7.23	3.89
31Chandigarh	6.12	7.35	13.82	5.79	9.51	6.65
32Dadra & Nagar Haveli	22.40	23.46	22.00	38.51	52.74	32.62
33Daman & Diu	2.69	1.73	3.05	1.97	3.05	0.90
34Delhi	230.00	118.19	200.85	118.77	161.00	57.85
35Lakshadweep	6.91	9.37	12.13	5.33	12.13	3.07
36Puducherry	30.35	22.96	26.93	21.92	27.42	13.47
Sub Total	305.70	188.37	286.01	195.76	273.08	118.45
Grand Total	203981.09	177703.85	196337.70	170872.18	192974.53	113757.89

* Provisional

Note:

- 1) SPIP stands for State Programme Implementation Plan.
- 2) Expenditure is inclusive of previous year's unspent balance, Central grant and State share and it is updated upto 31.12.2016.
- 3) The above figures are as per FMR submitted by the States/UTs.
